

# HIGH COURT FOR THE STATE OF TELANGANA

## ABSTRACT

**DISTRICT JUDGES – Promotions, Transfers and Postings of District Judges – ORDERS - ISSUED.**

**ROC.NO.2327/2020-B.SPL.**

**NOTIFICATION NO.390–B.SPL.**

**DATED:19.11.2020.**

**READ:**

G.O.Ms.No.47, General Administration (J & RA) Department, dated 11.11.2020 from Government of Telangana, Hyderabad.

**The High Court passed the following Promotions, Transfers and Postings of District Judges:-**

### I

The Senior Civil Judges, mentioned in Column Number 2 who were appointed on Ad-hoc basis as District Judges under Rule 15 of the Telangana State Judicial Service Rules, 2017, vide G.O.Ms.No.47, General Administration (J & RA) Department, dated 11.11.2020 from Government of Telangana, Hyderabad, are transferred and posted to the stations mentioned against their names in Column Number 3. Further, the officers mentioned in column number 2 are directed to handover charge of their post(s) **and also the posts for which they are holding in full additional charge**, to the officers mentioned in Column Number 4 of the corresponding row, as directed hereunder, and get themselves relieved and proceed to their new stations/posts and take charge of their respective posts **and also the posts which his/her predecessor was holding full additional charge**, from the officers mentioned in Column Number 5.

SL NO.	NAME AND DESIGNATION OF THE OFFICER	POSTED AS	HAND OVER CHARGE OF HIS/HER POST TO	TO TAKE CHARGE OF HIS/HER POST FROM
(1)	(2)	(3)	(4)	(5)
1	<b>SMT. M.KANAKA DURGA,</b> I Additional Chief Metropolitan Magistrate, Hyderabad.	X Additional District and Sessions Judge (Fast Track Court), L.B.Nagar, Rangareddy District <b>(Post Kept Vacant)</b>	III Addl. Chief Metropolitan Magistrate, Hyderabad	Special Sessions Judge Courts for trial of cases relating to Atrocities against Women-cum-XVII Additional District Judge, Rangareddy at L.B.Nagar.
2	<b>SRI A.VEERIAH,</b> Senior Civil Judge, Gadwal, Mahabubnagar District.	II Additional District and Sessions Judge (Fast Track Court), Mahabubnagar. <b>(Post Kept Vacant)</b>	Senior Civil Judge, Narayanpet Mahabubnagar District	Judge, Family Court-cum-VIII Additional District and Sessions Judge, Mahabubnagar

3	<b>SMT. R.DANIE RUTH,</b> Senior Civil Judge, Vikarabad, Rangareddy District.	Fast Track Sessions Court for expeditious disposal of cases of Rape and Protection of Child against Sexual Offences (POCSO) Act, Court, Khammam. <b>(Post Kept Vacant)</b>	Pri. Senior Civil Judge, Rangareddy at L.B.Nagar	Special Sessions Judge Courts for Trial of Cases Relating to Atrocities against Women -Cum- VIII Additional District Judge, Khammam.
4	<b>SMT. M.VANI,</b> Senior Civil Judge, Wanaparthi, Mahabubnagar District	Special Sessions Judge Courts for trial of cases relating to Atrocities against Women -cum- VII Additional District and Sessions Judge, Karimnagar. <b>(Post Kept Vacant)</b>	Senior Civil Judge, Nagarkurnool, Mahabubnagar District	IV Additional District and Sessions Judge (Fast Track Court), Karimnagar.
5	<b>SMT K.JAYANTHI,</b> Chief Metropolitan Magistrate, Hyderabad.	XI Additional District and Sessions Judge (Fast Track Court), Medchal, Rangareddy District <b>(Post Kept Vacant)</b>	II Addl. Chief Metropolitan Magistrate, Hyderabad	IX Addl. District and Sessions Judge (Fast Track Court), L.B.Nagar, Rangareddy District
6	<b>SRI VINOD KUMAR,</b> Secretary, District Legal Services Authority, Khammam.	VIII Additional District and Sessions Judge (Fast Track Court) Warangal <b>(Post Kept Vacant)</b>	Senior Civil Judge, Khammam	Special Sessions Judge Courts for Trial of Cases Relating to Atrocities Against Women, Warangal.
7	<b>SRI D.VENKATESH,</b> Secretary, District Legal Services Authority, City Civil Court, Hyderabad.	II Additional District and Sessions Judge (Fast Track Court), Adilabad at Mancheril <b>(Post Kept Vacant)</b>	Sri K.Murali Mohan, XV Additional Chief Metropolitan Magistrate, Hyderabad	III Addl. District and Sessions Judge Adilabad at Asifabad.
8	<b>SMT. HARISHA,</b> VI Addl. Chief Metropolitan Magistrate, Hyderabad.	VII Additional District and Sessions Judge (Fast Track Court), Nirmal, Adilabad District <b>(Post Kept Vacant)</b>	VIII Additional Chief Metropolitan Magistrate, Hyderabad	I Addl. District and Sessions Judge, Adilabad
9	<b>SRI KUMAR VIVEK,</b> IV Addl. Chief Metropolitan Magistrate, Hyderabad.	VI Additional District and Sessions Judge (Fast Track Court), Kukatpally, Rangareddy District.  <b>Vice Smt J.Maithreyi, transferred</b>	XIII Additional Chief Metropolitan Magistrate (Mahila Court), Hyderabad	XV Additional District and Sessions Judge -Cum- XV Additional Metropolitan Sessions Judge -Cum- II Additional Family Court, Miyapur at Kukatpally, Rangareddy District

10	<b>SMT M.PADMAJA,</b> VII Additional Senior Civil Judge, Rangareddy at L.B.Nagar.	IV Additional District and Sessions Judge (Fast Track Court) Nalgonda <b>(Post Kept Vacant)</b>	VIII Additional Senior Civil Judge, Rangareddy at L.B.Nagar	Special Sessions Judge Courts for trial of cases relating to Atrocities against Women -cum- IX Additional District Judge, Nalgonda.
11	<b>SRI N.SANTHOSH KUMAR,</b> Senior Civil Judge, Nirmal, Adilabad District.	Fast Track Sessions Court for expeditious disposal of cases of Rape and Protection of Child against Sexual Offences (POCSO) Act, Court, Gadwal, Mahabubnagar District. <b>(Post Kept Vacant)</b>	Senior Civil Judge, Adilabad	IX Additional District and Sessions Judge, Wanaparthy, Mahabubnagar District

The above 11 Senior Civil Judges who were appointed on Ad-hoc basis as District Judges under Rule 15 of the Telangana State Judicial Service Rules, 2017, vide G.O.Ms.No.47, General Administration (J & RA) Department, dated 11.11.2020 from Government of Telangana, Hyderabad, are further directed to take charge of their new posts on or before 24.11.2020 and relive themselves from their new posts on 24.11.2020 by handing over the charge of their post(s) to the officers from whom they have taken charge, and proceed to Telangana State Judicial Academy, Secunderabad to report before the Director, Telangana State Judicial Academy, Secunderabad, on 25.11.2020, at 08:30 a.m., for under going two months training program from 25.11.2020 onwards. During the training period all the above officers will be under the control of Director, Telangana State Judicial Academy, Secunderabad for all purposes.

The officers mentioned in Column Number 5 will be in Full Additional Charge of the post(s) mentioned in Column Number 3, of the above table and also the posts for which the officers are holding full additional charge, during the training period of those officers.

## II

The District and Sessions Judge, mentioned in Column Number 2 is transferred and posted to the station mentioned against her name in Column Number 3. Further, the officer mentioned in column number 2 is directed to handover charge of her post(s) **and also the posts for which she is holding in full additional charge,** to the officer mentioned in Column Number 4 of the corresponding row, as directed hereunder, and get herself relieved and proceed to her new stations and take charge of her post **and also the posts which his/her predecessor was holding full additional charge,** from the officer mentioned in Column Number 5.

SL NO.	NAME AND DESIGNATION OF THE OFFICER	POSTED AS	HAND OVER CHARGE OF HIS/HER POST TO	TO TAKE CHARGE OF HIS/HER POST FROM
1	2	3	4	5
1	<b>SMT. J.MAITHREYI,</b> VI Additional District and Sessions Judge (Fast Track Court), Kukatpally, Rangareddy District.	II Additional District and Sessions Judge (Fast Track Court) Medak at Sangareddy <b>(Post Kept Vacant)</b>	XV Additional District and Sessions Judge -Cum- XV Additional Metropolitan Sessions Judge -Cum- II Additional Family Court, Miyapur at Kukatpally, Rangareddy District	Judge, Family Court -Cum- VII Additional District and Sessions Judge, Medak at Sangareddy

The officer mentioned in Column Number 4 will be in Full Additional Charge of the post(s) mentioned in Column Number 2, of the above table(s) and also the posts for which the officer is holding full additional charge, till the substitute posted takes charge or until further orders which ever is earlier.

- NOTE:**
- All the officers shall get themselves relieved from their present posts and join in their new posts on or before 24.11.2020 without fail.
  - All the officers under orders of promotion / transfer are directed to pronounce the judgments / orders which were already reserved before relieving.
  - In case, the officers from whom they have to take charge or to whom they have to handover charge are on leave or absent for any other reason, the concerned Prl. District and Sessions Judges, shall make alternative arrangements, intimating the same to the High Court for information.
  - The officer Viz., Smt. J.Maithreyi is not entitled to draw transfer grant / disturbance allowance, transfer T.A., and other consequential benefits since the officer is transferred to the present station on her request.
  - All the officers who are under orders of promotion/transfer are hereby directed to inform the High Court about the date of relieving in the previous post and the date of joining in the new post with in seven days from the date of joining in the new post.
  - The Order placed in the High Court's Website <http://tshc.gov.in> and the downloaded copy from the web site is valid for relieving and joining duty.

  
**REGISTRAR GENERAL**

19.11.2020

**To**

- The officers and In-charge officers concerned.
- The Prl. Secretary to Hon'ble the **Chief Justice** and Personal Secretaries to **Hon'ble Judges** (for placing before their Lordships kind perusal).
- The Registrar General and all other Registrars, High Court for the State of Telangana at Hyderabad
- The Secretary to Government, Law (L.A & J - SC.C) Department, Government of Telangana, Hyderabad.
- The Director, Telangana State Judicial Academy, Secunderabad.
- The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
- The Chief Judge, City Civil Court, Hyderabad
- The Metropolitan Sessions Judge, Hyderabad.

9. The Chief Judge, City Small Causes Court, Hyderabad
10. The Principal Special Judge for CBI Cases, Hyderabad
11. **THE PRL. DISTRICT AND SESSIONS JUDGES:**  
Adilabad, Karimnagar, Khamamm, Mahabubnagar, Medak, Nalgonda, Nizamabad, Rangareddy and Warangal
12. **THE I ADDL. DISTRICT AND SESSIONS JUDGES**  
Adilabad, Karimnagar, Khamamm, Mahabubnagar, Medak, Nalgonda, Nizamabad, Rangareddy and Warangal
13. The Pay and Accounts Officer, Government of Telangana. Hyderabad.
14. **THE DISTRICT TREASURY OFFICERS:**  
Adilabad, Karimnagar, Khamamm, Mahabubnagar, Medak, Nalgonda, Nizamabad, Rangareddy and Warangal
15. **THE SECTION OFFICERS:-**  
(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D-I Budget, (h) Enquiry Cell (i) Computer Section, (j) Special Officers Section, High Court for the State of Telangana, Hyderabad